## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 150/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Dosch Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

**DESIGNATION** 

SIGNATURE, hmed

Rajesh Shah Ahmed Chunawala

Advocate

<u>COMMON ORDER</u>
TCSP No. 149/230-232/NCLT/MB/MAH/2017
TCSP No. 150/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed.

B. S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

5D/-

Member (Technical)